

(a) the details of the houses, apartments and offices in Delhi allotted to individuals, freedom fighters, retired judges, ex-Ministers, social and other associations/organisations either free or on concessional rate; and

(b) since when they have been allotted and also the arrears in each case?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

#### **Expenditure on Water and Electricity Services to Ministers**

179. DR. A.K. PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) Whether the Members of the Council of Ministers enjoy free water and electricity services without any limit;

(b) the amount paid for each of the last three years in respect of each service, Member-wise; and

(c) the monthly average of the above expenditure per member during each of the above years?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes Sir.

(b) and (c). The requisite information is being collected and will be laid on the Table of the House.

#### **Clearance to Irrigation Projects in Orissa**

180. SHRI ANANDI CHARAN DAS: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the 7th plan target of new irrigation projects and target of irrigation potential in respect of Orissa have been achieved;

(b) the details of such projects, targetted installed and energised;

(c) whether Union Government contemplate the revise the policy to clear more irrigation projects by making it a priority sector;

(d) whether Government have taken a decision on Akhuapada project to Baitrani River in Orissa; and

(e) if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Irrigation potential of 1,80,000 hectares was proposed to be created through 4 major, 23 medium and 2 modernisation projects in VII Plan. The anticipated achievement is about 87,000 hectares. It is also anticipated that additional potential of about 1,22,000 hectares will be created by wells.

(c) While Central clearance is not required for minor irrigation projects, the revised guidelines for formulation and clearance of major and medium irrigation and multipurpose projects have been finalised to cut the delays.

(d) No such proposal has been received.

(e) Does not arise.

#### **Powers to Commissioner for Scheduled Castes and Scheduled Tribes**

181. SHRI ANANDI CHARAN DAS: Will the Minister of LABOUR AND WELFARE be pleased to state:

(a) whether Government are contemplating to arm the Commissioner for Scheduled Castes and Scheduled Tribes with powers in the manner the powers are accorded to the Inquiry Commissions/Judicial/non-judicial Commissions so that he may check in a more effective manner the atrocities and discriminations against Scheduled Castes and Scheduled Tribes; and

(b) if so, the details thereof?

**THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):** (a) and (b). Article 338 of the Constitution empowers the Commissioner for Scheduled Castes and Scheduled Tribes to investigate all matters relating to the safeguards provided for Scheduled Castes and Scheduled Tribes under the Constitution. The Commissioner is to report upon the working of those safeguards at prescribed intervals to the President, who shall cause all such reports to be laid before each House of Parliament. The question of bestowing powers of enquiry under the Commission of Enquiry Act on the Commissioner for Scheduled Castes and Scheduled Tribes is under review.

[*Translation*]

### **Completion of Irrigation Projects**

182. SHRI HARISH RAWAT: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of big and medium irrigation projects or multi-purpose projects on which construction work has been undertaken since the First Five Year Plan to date; and

(b) the number of projects out of them which have been completed, their total irrigation potential and the extent of its utilisation at present?

**THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA):** (a) and (b). Since the inception of First five Year Plan 264 major and 1088 medium irrigation/multipurpose projects have been taken up for construction in the country. Out of them 65 major and 626 medium projects were completed upto the end of Sixth plan. Beside these, 37 major and 187 medium projects are expected to be completed by the end of VII Plan.

The irrigation potential created and brought under utilisation upto the end of VI Plan from the completed/on-going projects is 30.01 million hectares and 25.33 million hec. respectively. The anticipated additional potential created and brought under utilisation during VII Plan is 1.65 million hectares and 1.68 million hectares respectively.

[*English*]

### **Second Cadre Review of Group 'A' Engineers in CPWD**

183. SHRI HARISH RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) Whether a proposal for second cadre review of the Group 'A' Engineers in CPWD is under consideration of Government;

(b) if so, the details of the aspects to be covered therein; and

(c) the strength of Chief Engineers and Executive Engineers during 1981 and 1989?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):** (a) and (b). Second cadre review of Central Engineering Service and Central Electrical and Mechanical Engineering Service Group